



\$~34 to 39

## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.A. 210/2022, CRL.M.A. 12338/2023, CRL.M.A. 13472/2023

ABDUL KHALID SAIFI @KHALID SAIFIAppe		
	Through:	Mr. Bhavook Chauhan, Mr.
		Rajat Kumar, Ms. Anushka
		Baruah, Mr. Chinmay Kanouja,
		Advs.
	versus	
STATE		Respondent
	Through:	Ms. Chanya, Adv. for Mr. Amit
		Prasad, SPP.

35

- + CRL.A. 211/2022, CRL.M.A. 13479/2023
  - GULFISHA FATIMA .....Appellant Through: Mr. Sushil Bajaj, Mr. Sarim Naved, Mr. Harsh Bora, Ms. Maulshree Pathak, Mr. Abhik Chimni, Advs.

versus

STATE GOVT OF NCT OF D	ELHIRespondent
Through:	Ms. Chanya, Adv. for Mr. Amit
	Prasad, SPP.

36

+ CRL.A. 233/2022, CRL.M.A. 29808/2023, CRL. M.(Bail) 620/2022

MOHD SALEEM KHAN Through:

.....Appellant

Mr. Gautam Khazanchi, Mr. Vaibhav Dubey, Ms.Pooja Deepak, Advs.

versus

STATE (GOVT. OF NCT OF DELHI) .....Respondent Through: Ms. Chanya, Adv. for Mr. Amit Prasad, SPP.

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 10/07/2025 at 04:58:43





37				
+	CRL.A. 271/2022			
	SHIFA UR REHM	AN	Appellant	
	,	Through:	Mr. Bilal A. Khan & Ms. Anshu Kapoor, Advs.	
		versus		
			TAL TERRITORY PS CRIME ATED BY SPECIAL CELL Respondent	
20		Through:	Ms. Chanya, Adv. for Mr. Amit Prasad, SPP.	
38 +	CRL.A. 677/2022			
	ATHAR KHAN		Appellant	
	,	Through:	Mr. Arjun Dewan, Ms. Varisha Sharma, Mr. Aryan Deol, Advs.	
	STATE OF NCT O	versus	Despendent	
		Through:	Respondent Ms. Chanya, Adv. for Mr. Amit Prasad, SPP.	
39 +	CRL.A. 631/2024			
Ŧ			A 11 .	
	UMAR KHALID	Through:	Appellant Mr. Trideep Pais, Sr. Adv. with Ms. Sanya Kumar, Advs.	
		versus	Nis. Sanya Kumar, Mavs.	
STATE (GOVT OF NCT OF DELHI)Respondent				
		Through:	Ms. Chanya, Adv. for Mr. Amit Prasad, SPP.	
CORAM: HON'BLE MR. JUSTICE NAVIN CHAWLA HON'BLE MS. JUSTICE SHALINDER KAUR				
%		<u>O R D E R</u> 06.12.2024		

This is a digitally signed order. The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 10/07/2025 at 04:58:43





List for further arguments on 12<sup>th</sup> December, 2024 at 2:30 PM.

## NAVIN CHAWLA, J

## SHALINDER KAUR, J

**DECEMBER 6, 2024** SU/SK

Click here to check corrigendum, if any